

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 770/95


Dated: 15.10.2016

In partial modification to the earlier Roster issued for the week commencing 17th October, 2016, the Hon'ble Division Bench Nos.1 and 2, at Srinagar Wing of the High Court, instead of 18th and 19th of October, 2016, shall now be held on 20th and 21st of October, 2016, respectively.

The Hon'ble Division Bench No.3, at Srinagar Wing of the High Court, instead of 20th of October, 2016, shall now be held on 18th of October, 2016.

The matters listed before Hon'ble the Chief Justice, at Srinagar Wing of the High Court, on 18th and 19th of October, 2016, in the Single Bench, shall now be listed before Hon'ble the Chief Justice in the Single Bench on 20th and 21st of October, 2016 respectively, in addition to the matters earlier listed before His Lordship.

By Order



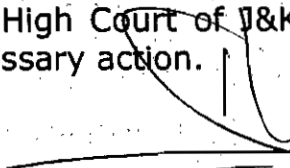
(Ashok Kumar Kohli)
Registrar General / 5.10.16.

No. 20946-50/95

Dated: 15.10.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice,
2. Secretary to Hon'ble Mr. Justice _____
3. Bench Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information & necessary action.



Registrar General / 5.10.16.

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of Registrar Judicial)**

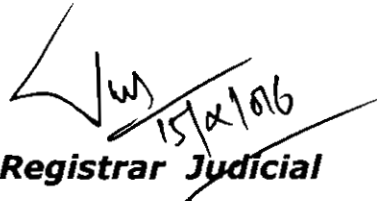
N O T I C E

It is notified for the information of all concerned that pursuant to Order No.778/GS dated 15.10.2016 of Ld Registrar General High Court of J&K, regarding partial modification to the earlier roster issued for the week commencing 17th October,2016, the Hon'ble Division Bench Nos.1 & 2 at Srinagar wing of the Hon'ble High Court, which were to be held on 18th & 19th of October,2016, shall now be held on 20th & 21st of October,2016 respectively and the Hon'ble Division Bench No.3 shall now be held on 18th October,2016 instead of 20th of October,2016.

It is further notified that the matters listed before the Single Bench of Hon'ble the Chief Justice on 18th & 19th of October,2016 in the regular cause list shall now be taken-up by Single Bench of his lordship on 20th & 21st of October,2016 respectively in addition to the matters already listed on said dates in the regular cause list before the Single Bench of his lordship Hon'ble the Chief Justice.

By order.

Dated:-15.10.2016


Registrar Judicial

Copy to :-

1. Registrar General, High Court of J&K, Srinagar.
2. Pr. Secretary to Hon'ble the Chief Justice.
3. Private Secretary to Hon'ble the Chief Justice.
- 4 to 7. Secretary to Hon'ble Mr. Justice _____
.. for information of his lordship.
8. Incharge NIC for uploading the notice on official High Court website.
9. Notice Board.
10. Office file.